

reduction of ground rent for plots in the colony was sent to the Ministry of Finance ;

(b) the nature of correspondence with the Ministry ;

(c) whether it was also decided that after Sending the proposal to the Ministry of Finance, the Members of Parliament with whom the matter was discussed will also be informed ; and

(d) if so, whether any of those Members were informed and if not, the reasons therefor ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI D. SANJIVAYYA) : (a) to (d). In this connection, a reference is invited to paragraph 7 of the note circulated to the Members of the Consultative Committee for the Department of Rehabilitation, of which the Hon'ble Members is also a Member, with the Department of Parliamentary Affairs' Circular No. 528 dated the 13th October, 1970. A copy of the relevant extract is laid on the Table of the House. [*Placed in Library. See No. LT - 4542/70.*]

**Pricing of Plots in E. P. D. P. Colony
Kalkaji, New Delhi**

4110. SHRI B. K. DASCHOWDHURY : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether his Ministry agreed to revise and reconsider the existing pricing of plots per sq. yd. in the East Pakistan Displaced Persons Colony, Kalkaji, New Delhi along-with vouchers of actual cost and other expenses ;

(b) if so, whether any scrutiny of the same has been done to the satisfaction of some Members of Parliament ; and

(c) if not, how soon the same scrutiny will be made and the value per sq. yd. will be reduced according to assurances given by the former Minister of Rehabilitation, Shri J. L. Hathi and if not, the reasons therefor ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI D. SANJIVAYYA) : (a) to (c) The scheme for allotment of plots in the East Pakistan Displaced Persons Colony has been prepared on a "no-profit-no-loss" basis. The final cost of acquisition is not yet available as several awards are pending in the Courts. However,

for the purpose of calculation, the cost has been taken as Rs. 4/- per square yard. On the basis of the actual expenditure incurred on the development including the cost of land as calculated above, the rate per square yard comes to Rs. 30.39. The final price will be further determined as soon as the final cost of acquisition is available. A scrutiny as contemplated by the Hon'ble Member will, if considered necessary, be made only after material has been available for determining the final cost.

**Resolutions Passed by Executive Committee
of Manipur Veterinary Association**

4111. SHRI M. MEGHACHANDRA : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether the Secretary, Manipur Veterinary Association, an affiliated unit of All India Veterinary Association, sent some resolutions passed by the Executive Committee of the Association to the Personal Secretary, Lt. Governor, Manipur and whether he was given warning and censured by the Secretary of the Government of Manipur for despatching the resolutions ;

(b) if so, the reasons for this stern step against the Secretary of the Association ; and

(c) whether Government are reviewing the step taken ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) to (c). The Ministry is ascertaining the position. A statement giving the requisite information will be laid on the Table of the Sabha in due course.

**Aid for Applied Nutritional Programme
in Manipur**

4112. SHRI M. MEGHACHANDRA : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) the progress in the Applied Nutrition Programme works in Manipur during the last two years ;

(b) the number of vehicles given as aid for this programme during the said period ; and

(c) whether the said vehicles are also